

MR. DEPUTY-SPEAKER Mr. Maran. He is not here. Shri Parashar.

INDIAN MEDICINE CENTRAL COUNCIL (AMENDMENT) BILL*

(Amendment of Section 17 and Second Schedule)

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Eighth Schedule)

PROF. NARAIN CHAND PARASHAR (Hamirpur): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. NARAIN CHAND PARASHAR: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Ninth Schedule)

SHRI ARJUN SETHI (Bhadrak): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARJUN SETHI: I introduce the Bill.

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted.

PROF. MADHU DANDAVATE. I introduce the Bill

15 05 hrs

CONSTITUTION (AMENDMENT) BILL—contd.

(Amendment of Articles 19 and 326) by Dr. Laxminarain Pandeya

MR. DEPUTY-SPEAKER: Now we take up further consideration of the motion moved by Dr. Laxminarayan Pandeya on the 26th July, 1974:

"That the Bill further to amend the Constitution of India, be taken into consideration."

What is the position? Who was speaking on the last occasion?

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): Hon. Deputy Speaker, Sir, by all standards we are rapidly becoming a country of young people and, Sir, in our society and in our culture we have always tried to adjust and accommodate the new thoughts, new generation and the new culture and the Indian culture and society has developed a capacity to assimilate